

Rejection of application for certificate of registration

October 1, 2001

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected on September 28, 2001 the application for certificate of registration submitted by M/s. Mahamedha Investment & Finance (India) Ltd., 2428, Chipiwara Kalan, Near Jama Masjid, New Delhi 110 006.

As such, the above company cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 IA of the Reserve Bank of India Act, 1934.

P.V. Sadanandan
Assistant Manager

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